

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3547  
TO BE ANSWERED ON 13<sup>TH</sup> MARCH, 2026**

**STATE HEALTH REGULATORY EXCELLENCE INDEX**

**3547. SMT. SANJNA JATAV:  
SHRI P P CHAUDHARY:  
SHRI BHARTRUHARI MAHTAB:  
SHRI AMAR SHARADRAO KALE:  
SHRI MADHAVANENI RAGHUNANDAN RAO:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the current status of rollout and implementation of the State Health Regulatory Excellence Index (SHRESTH) introduced by the Central Drugs Standard Control Organisation (CDSCO), indicating State/Union Territory-wise progress;
- (b) the details of the criteria, benchmarks and performance indicators prescribed under the Index for assessment of State and Union Territory drug regulatory authorities;
- (c) whether any deficiencies, operational issues or challenges have been observed during the initial phase of implementation; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (d): The State Health Regulatory Excellence Index (SHRESTH) has been operationalized and was launched by the Ministry of Health & Family Welfare on 12th August, 2025. States submit the data on predefined metrics to Central Drugs Standard Control Organization (CDSCO) which is collected by 25<sup>th</sup> of every month; scored and shared with all States/UTs.

SHRESTH Index is a virtual gap assessment tool designed to assist States/UTs to assess their current regulatory status. It provides a structured framework for evaluating key regulatory functions such as inspections, licensing, & product testing and encourage improved compliance and timely regulatory action through periodic scoring and benchmarking.

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